

**Barapole Project**

386. **Shri H. C. Linga Reddy:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether investigation of the Barapole Project in Mysore State has been completed;

(b) if so, the estimated cost of the project and the Centre's contribution thereto;

(c) the power potential of the Project; and

(d) when it is to be taken up for execution?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) Only preliminary investigation of the first stage of the project was carried out by the erstwhile Coorg Government in 1954. Detailed investigations are likely to be taken up during the Fourth Plan.

(b) The project proposals have not yet been formulated and hence the question of Centre's contribution to the scheme does not arise.

(c) According to the preliminary estimates, the power potential of the scheme is about 125,000 kW at 60 per cent load factor in the first stage and 200,000 kW at 60 per cent load factor when the second stage is also developed.

(d) The question of execution of the project can be considered only after the detailed investigations are completed and the project proposals finalised.

**Kalinadhi Project**

387. **Shri H. C. Linga Reddy:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the investigation of Kalinadhi Project has been completed;

(b) if so, the estimated cost of the project and the Centre's contribution thereto;

(c) the power potential of this project; and

(d) when it is likely to be taken up for execution?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) No

(b) The estimated cost will be known only after the investigations are completed and a Project report prepared. Question of Centre's assistance will arise only after the project is sanctioned.

(c) Approximately 1.3 million kW at 60 per cent load factor.

(d) During the Fourth Plan.

**Shifting of Central Government Offices from Nagpur**

388. **Dr. M. S. Aney:** Will the Minister of Works and Housing be pleased to state:

(a) the number and name of offices of the Central Government located at Nagpur before that city ceased to be the Capital of Madhya Pradesh; and

(b) the number and names of new offices of the Central Government that have been transferred from Delhi or any other place in India to Nagpur in the period since the merger of Vidarbha in the State of Maharashtra to this date and dates of their transfers to Nagpur as well as the place from which they were so transferred?

**The Minister of Works and Housing (Shri Mehr Chand Khanna):** (a) and (b). The information is being collected and will be laid on the Table of the House.

**Shifting of Central Government Offices**

389. **Dr. M. S. Aney:** Will the Minister of Works and Housing be pleased to state:

(a) the number and names of the offices of the Central Department removed from Nagpur with the dates of their removal and the places to which they were removed till the end of June, 1965;